

10

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/205/2016  
NAME OF THE PETITIONER(S) : Mulvadi Raghupathy Ranganathan  
NAME OF THE RESPONDENT(S) : M/s Nihon Technology Private Limited & 2 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

|    |                   |                              |   |
|----|-------------------|------------------------------|---|
| 1  | VMRABSH           | D.C.S<br>All the Respondents |   |
| 2. | A. Arfat Mohamed. | For petition                 |  |

**ORDER**

Counsel for petitioner present. Counsel for respondent present and submitted that he is not filing rejoinder. Both counsels stated that pleadings are complete and in addition they submitted that they are filing some additional documents along with an affidavit by serving a copy to the other side in advance. The matter is posted for final arguments. Put up on **02.01.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)